

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 231 of 2021 (SZ)

P.G.Sethuraman

-Vs-

The Chairman,
Tamil Nadu Pollution Control Board and Others.

... Respondents

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Advocate for the Respondent: TNPCB
Tr. S. Sai Sathya Jith,
Advocate, Chennai

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REPORT FILED ON BEHALF OF THE RESPONDENT –
TAMILNADU POLLUTION CONTROL BOARD.

I, R. Rajamanickam, S/o. P.M.Ramasamy, Hindu, aged about 57 years, having my office at No.76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, and I am filing this Report on behalf of the 7th Respondent, Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per the records.

2. It is respectfully submitted that the in continuation to the Board's report dated 23.12.2021, e-filed on 24.12.2021, it was informed that

"the District Environmental Engineer, TNPCB, Tiruppur has been requested to conduct Ambient Air Quality/Ambient Noise Level Surveyin and around the unit premises and in complainant's house to assess the performance the Air Pollution Control measures provided by the unit."


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3. It is respectfully submitted that in this regard, the DEE, Tiruppur conducted the Ambient Air Quality/Ambient Noise Level Survey on 12.01.2022 in and around the unit premises and in complainant's house to assess the performance of Air Pollution Control measures provided by the unit. During AAQ/ANL Survey the following were observed:

- i. The of unit of M/s. Shree Nithi Stone and Metal, S.F. No. 722/A, 723/A, 731/A, 733, 734 & 736/A, Senapathipalayam Village, Kangeyam Taluk, Tiruppur District and M/s. Shree Nithi Enterprises, S.F. No. 735/3A, Senapathipalayam Village, Kangeyam Taluk, Tiruppur District were under operation.
- ii. Both the units have provided the Air Pollution Control measures and all APC measures were under operation.
- iii. The unit of M/s. Manoharan Rough Stone and Gravel Quarry was not under operation.

The Reports of Ambient Air Quality / Ambient Noise Level Survey conducted are as follows:

A. Report of Analysis of Ambient Air Quality Survey:

The Ambient Air Quality Survey was conducted in 5 locations in and around the unit premises as follows:

Location No.	Location on top of the scaffolding near	Direction	Distance in meter
1.	Middle of Quarry & Crusher (North)	North	200

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2.	Quarry North East	North-East	150
3.	Crusher South	South	400
4.	M Sand West	West	400
5.	Complainant Mr.Prabhu Kumar's house.	North- West	500

The Report of Analysis is as follows:

S.No	Location on top of the Scaffolding near	Direction	Distance	Height from GL (m)	Pollutants Concentration (microgram/m ³)			
					PM _{2.5}	PM ₁₀	SO ₂	NO ₂
1.	Standards prescribed by the Board	N	200	2	60	100	80	80
	Middle of Quarry & Crusher (North)				39	70	10	17
2.	Standards prescribed by the Board	NE	150	2	60	100	80	80
	Quarry North East				-	61	7	18
3.	Standards prescribed by the Board	S	400	2	60	100	80	80
	Crusher South				-	75	11	15
4.	Standards prescribed by the Board	W	400	2	60	100	80	80
	M sand West				-	69	9	13
5.	Standards prescribed by the Board	NW	500	2	60	100	80	80
	Complainant Prabhu Kumar S/o. Murugesh				-	50	7	16

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B. Report of Analysis of Ambient Noise Level Survey:

The Ambient Noise Level Survey was also conducted in all the above mentioned 5 locations. The Report of Noise Level Monitoring is as follows:

S.No	Location Recorded Near	Duration	Distance	Direction	Sound Level – dB (A)	
					Standards Prescribed by the Board for residential zone	L _{eq}
1.	Middle of Quarry & Crusher (North)	10	200	N	55	62.4
2.	Quarry North East	10	150	NE	55	59
3.	Crusher South	10	400	S	55	52.8
4.	M sand West	10	400	W	55	54.9
5.	Complainant Prabhu Kumar S/o. Murugesh	10	500	NW	55	44.8

* As per the Noise Pollution (Regulation and Control) Rules, 2000 any person can make complaint, if the noise level exceeds the Ambient noise standards by 10 dB (A) or more.

Based on the Report of Analysis of Ambient Air Quality/Ambient Noise Level Survey, the following are submitted:

- i) The Ambient Air Quality Survey conducted in all the above 5 locations for the parameters such as PM_{2.5}, PM₁₀, SO₂& NO₂ are within the prescribed limit for Rural and Other area.
- ii) The Ambient Noise Level in locations 1 & 2 are 62.4 and 59 dB (A), which is more than the tolerance limit of 55 dB (A) prescribed for Noise Level in Residential area in


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day time.

- iii) The Ambient Noise Level in locations 3&4 are 52.8 and 54.9 dB (A), which is less than the tolerance limit of 55 dB (A) prescribed for Noise Level in Residential area in day time.
- iv) The Ambient Noise Level in location 5, i.e., the Complainant Mr.Prabhu Kumar, S/o. Murugesh residence is 44.8 dB (A), which is less than the tolerance limit of 55 dB (A) prescribed for Noise Level in Residential area in day time.

4. It is respectfully submitted that the following instructions were issued to the unit M/s. Shree Nithi Stone & Metal, Tiruppur and M/s.Shree Nithi Enterprises, Tiruppur vide DEE, Tiruppur's Lr.No. F.No.TPN0611/DEE/TNPCB/TPN/2022 Dated 24.01.2022 and F.No.TPN2646/ DEE/TNPCB/TPN/2022 Dated 24.01.2022 respectively:

- i. The unit shall install Flow Meter in the outlet of raw watercollection tank for the machineries of both Crusher and M Sand unit and Water Sprinkler arrangements to mitigate the dust emission.
- ii. The unit shall develop green belt with thick canopy of local variety of trees all around the periphery of the unit premises.
- iii. The unit shall provide concrete/tar roads inside the unit premises with water sprinkler system wherever


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possible to control the fugitive emission.

- iv. The unit shall provide compound wall / wind net arrester for 15 feet height around the unit premises to control carryover of dust particle during heavy wind.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

R. Rajamanickam 27/1/2022
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD,
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BEFORE ME

VERIFICATION

I, R. Rajamanickam, S/o. P.M. Ramasamy, Working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

R. Rajamanickam 27/1/2022
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD,
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Tr. S. Sai Sathya Jith,
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Date: 27.01.2022

Date of Hearing: 27.01.2022

